

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 18<sup>th</sup> day of *September, 2019*.

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Original Application Number. 330/00294/2016.

Updesh Kumar .....Applicant.

**VE R S U S**

Chief Post Master General U.P. Circle & Ors. .....Respondents

Advocate for the applicant :Shri Dharmendra Shukla (absent)  
Advocate for the Respondents : Dr. Rajeshwar Tripathi

**O R D E R**

List revised. No one is present for the applicant. Shri Ashutosh Shukla, brief holder of De. Rajeshwar Tripathi, learned counsel for the respondents is present.

2. A perusal of order sheets reveal that the applicant's counsel has not been appearing since last several dates. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...